### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

#### C.P. NO. 25(ND)/2010

CORAM:

## PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

#### SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

**NAME OF THE COMPANY:** M/s. Sh. Anil Kumar Garg V/s. M/s. Queens Granite Pvt. Ltd. & Ors.

# SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
For the Petitioner (s)		: Mr. Vipul Ganda, Advocate Mr. Raghav Kakkar, Advocate Mrs. Shreya Jain, Advocate		
For t	he Respondent (s)	.)	y Gawai, Advocate Trishna, Advocate	

#### Order

No time left. Adjourned to 9th November, 2017 for conclusion.

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(S. K. Mohapatra) Member (T)

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(Ina Malhotra) Member (J)